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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HARISH CHAUDHARY T.	ADVOCATE FOR T.M. NAIDU & CO. COUNSEL FOR RESPONDENTS	
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21/08/17

ORDER

No representation on behalf of the petitioner. Mr. T. Harish Chowdhary, Counsel for respondents present and submitted that the matter is likely to be settled for which he seeks time. At request, time is enlarged Put up on 14.09.2017 at 10.30 A.M.

—Sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—Sd—
(Ch. MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)

hv